### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

## LOK SABHA USTARRED QUESTION NO. 65 TO BE ANSWERED ON 02.02.2017

#### **FUNCTIONING PROCESS OF NILM**

#### 65. SHRI FEROZE VARUN GANDHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of Sanctioned and filled positions in National Institute of Land Administration and Management (NILM), Department-wise;
- (b) whether a majority of sanctioned National Land Records Modernisation Programme (NLRP) cells are non functional due to staff shortage in NILM;
- (c) if so, the details thereof and the extent to which this has resulted in delay in implementation of this programme; and
- (d) the steps taken by the Government to address this human resource shortage issue and to ensure effective functioning of NILM?

#### **ANSWER**

# MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a): National Institute of Land Administration and Management (NILAM) is not established.
- **(b) to (d):** National Land Records Modernization Programme (NLRMP) has been revamped under Digital India initiative as Digital India Land Records Modernization Programme (DILRMP), as a Central Sector Scheme with 100% Central grant with effect from 1<sup>st</sup> April 2016. Thirty-seven (37) DILRMP Cells have been sanctioned in the States / UTs. Procurement of hardware and deployment of manpower in these Cells is undertaken by the concerned State Government / UT Administration. Details of manpower deployed in the DILRMP Cells in the various States / UTs are not centrally maintained.

\*\*\*\*